

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/35(KB)2024  
IN  
C.A.(CAA)/162(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	SUBHAM OILS & RESINS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Neha Somani, Pr.CS

] For the petitioner

**ORDER**

1. Ld. Authorised Representative Ms. Neha Somani appearing on behalf of the petitioner present.
2. Ld. Authorised Representative Ms. Neha Somani submits that OL Report is awaited.
3. Therefore, the matter stands adjourned to **06.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*